

IN THE COURT OF SHRI DINESH KUMAR, DINESH KUMAR
CHIEF METROPOLITAN MAGISTRATE, मुख्य न्यायाधीश
NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI Chief Metropolitan Magistrate
Cause List for 18.01.2021
 North East District

PP Saab	Shri Pradeep Kumar	9999870056	pradeepbijnor960@gmail.com
Reader	Shri Inderjeet Kumar	9968511908	readercommnortheast@gmail.com
Ahlmad	Dharmendra Kumar	9718503547	sharmakaran561986@gmail.com
Asstt. Ahlmad	Mrs. Mamta Garg	8810485700	
Asstt. Ahlmad	Ms. Indu Sidharth	9811272004	

PENDING APPLICATIONS

Sl.	FIR No.	PS	U/s	Title	Purpose
1	133/20	Karawal Nagar	147/148/149/ 427/436 IPC	State Vs. Unknown 9958294974 akashsharma85120040@gmail.com	Superdari
2	144/20	Gokal Puri	147/148/149/ 380 IPC	State Vs. Ashok @ Akash 8178514061 rajeshsharmag216@gmail.com	Bail
3	351/20	Bhajan Pura	302/120B/34 IPC	State Vs. Abbas 9811214909 sarfrazarif.advocate@gmail.com	Application for transferring the accused from Tihar to Mandoli Jail

FRESH APPLICATIONS

1	87/20	New Usman Pur	147/148/149/ 427/307/34 IPC & 25/27 A. Act	State Vs. Mohd. Mukarram Etc. 8383003199 rhzaidiadvocate@gmail.com	Application U/s 207 Cr.P.C.
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